<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No. 55 of 2017 & IA NO. 09 OF 2017

Dated: 4th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Lintax Marketing Services Pvt. Ltd. & Ors. Vs.			Appellant(s)
Haryana Electricity Regulatory Com		ı & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Ms. Ananya Ghosh	
Counsel for the Respondent(s)	:	Mr. Nishant Ahlawat	for R.1
		Mr. Aditya Singh for F	R.2

<u>ORDER</u>

Learned counsel for respondent Nos. 1 & 2 state that respondent Nos. 1 & 2 do not wish to file any reply. Learned counsel for the respondents state that they will file written submissions at the time of hearing of the appeal.

Therefore, pleadings are complete. List the matter for hearing on <u>09.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt